

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 106(ND)/09

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE COMPANY: M/s. Data Infosys Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Narendera M. Sharma, Advocate Mr. Vivek Malik, Advocate Ms. Sakshi Mehley, Advocate		
	For the Respondent (s)	: Mr. Ramesh Singh, Advocate Mr. Swaralipi Deb Ray, Advocate		

ORDER

Mr. Ramesh Kumar, Ld. Counsel for the respondent is busy in the High Court. The matter has been taken up after a pass over. Post lunch, Mr. Sharma has to be present in other matters. Last opportunity is granted.

Be listed on 10th October, 2017 and 24th October, 2017 at 2:00 p.m.

→ Sd →
(S. K. Mohapatra)
Member (T)

→ Sd →
(Ina Malhotra)
Member (J)